

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/3930/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the 26th April, 2024.

Sub: **Withdrawal of Casual leave, station leave permission.**

Ref:- Your letter No.DJ/DH/I-1/2024/928/Estt., dtd. 19.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **(i) withdrawal of casual leave on 10.04.2024 and (ii) station leave permission, from the evening of 19.04.2024 till the morning of 22.04.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/3931/A, dated , 26-04-2024

Copy to:.

- ✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]